

Declaration of Assets and Liabilities

Year 2023

I, Manohar Mahto son/daughter/wife of Lt. Giribal Mahto

aged 44 years, belonging to BIHAR VIDHAN SABHA

service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	19000	USHA DEVI	NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	3000/-	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 10000 Yearly	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 20gms SILVER 30gms	NIL		
(vii)	Other assets, such as values of claims / Interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Manohar Mahto

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	35% 300000	NIL	30% 6,00,000/-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	4 1/2 % 100000/-		
(v)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / financial institution / department etc.	Amount outstanding as on <u> </u>
(a)	(i) Loans from Banks	SBI	7,00,000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones.	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN).)	CMTPM4458F	NIL
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GRF/CRR/PAN No. : 1100039193.70

Gender : M F

Date of Birth : 22/05/1979 (DD/MM/YYYY)

Class/Group : C (A/B/C)

Code : BLHS Cervas
(Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

Home District : वैशाली

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : सजोदर मंडो

Name of Employee : सजोदर मंडो

Designation : जायक

Department : बि.ए.ए. विभाग, वैशाली

Place : पटना

Date : 07/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सजोदर मंडो